

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 415
230/252/ND/2020**

IN THE MATTER OF:

Dr. Parmar Consultants India Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 23.10.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

**:Mr. Gursat Singh and Mr.
Biswaksen Panda, Advs.**

For the Respondent

:

For the Income Tax Department

**:Mr. Sunil Aggarwal, Sr. Standing
Counsel, Mr. Tushar Gupta, Jr.
Standing Counsel.**

ORDER

Heard the arguments advanced by the counsel for the appellant. Counsel for the Income Tax Department Mr. Sunil Agrawal has submitted that they have filed their report and they have no objection to proceed with the proposal. The orders in this matter are reserved.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member(J)**